

**Amendments to Motor Vehicles Act**

2390. SHRI SANDIPAN THORAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the National Highways Authority of India has sought amendments to Section 138 of the Motor Vehicles Act, 1988 to reduce operating risks on highways;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto and the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR.M. THAMBI DURAI) : (a) Yes, Sir.

(b) and (c) The proposal is at conceptual stage and hence no further details can be given.

[Translation]

**Foreign Investment in Express Highway Project**

2391. SHRI RAJENDRA AGNIHOTRI :  
SHRI RAMPAL SINGH :  
DR. ASHOK PATEL :  
DR. LAXMINARAYAN PANDEY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to allow hundred percent direct foreign investment in Express Highway Projects;

(b) if so, the salient features of the proposal;

(c) the latest position of the said proposal; and

(d) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR.M. THAMBI DURAI) : (a) Yes Sir.

(b) to (d) The proposal is at conceptual stage and hence no further details can be given.

**Translation of Books**

2392. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of the original books published in Hindi and English by the National Book Trust and the National Council of Educational Research and Training;

(b) the arrangement made for translation of these original books into other Indian languages;

(c) the names of the Hindi books sent for translation into other languages; and

(d) the number of the Hindi books not sent for translation and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) The names of the original books published in Hindi and English by the NCERT and the NBT are given in the Check-list of NCERT Publications 1998 and NBT's Catalogue 1998, copies of which are in the Parliament House Library.

(b) to (d) The National Council for Educational Research and Training brings out school level books (Classes I-XII) in English, Hindi and Urdu languages. It does not bring out its publications in other Indian languages but grants permission to such State Governments which may desire to translate and print its publications.

The National Book Trust publisher originals and translation of books not only in Hindi and English but also in the major Indian languages. An effort is made to maintain a balance in bringing out good titles in all the languages.

A Statement of Hindi books selected for translation into other languages by the National Book Trust is enclosed.

**Statement**

1. Bharat ki Nadiyan
2. Hamara Samvidhan
3. Master ji
4. Saanjh Savera
5. Teen kahaniyan Panchtantra Se
6. Turant Upchar
7. Neeli Jheel
8. Vakil ki Fees
9. Ujala
10. Kamar ka Dard
11. Ghar laut chalo
12. Paani
13. Ek thi Lata
14. Bimari mein Bhojan kaisa ho
15. Dhaniram ki Baagi

[English]

**National Law School**

2393. SHRI S.S. OWAISI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether bar Council of India had recommended setting up of an institution on the model of National Law School in each State for the promotion of better legal education in the country;